

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 87 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd. & Ors.

...Appellants

Versus

T.P. Anilkumar & Ors.

...Respondents

Present:

For Appellant :

**Mr. Ramji Srinivasan, Senior Advocate with
Mr. Angad Varma, Advocate**

For Respondents :

**Mr. Arvind Pandya, Senior Advocate with
Mr. G.V. Bhushan, Mr. Abhishek Jain and
Mr. Avinash Krishnan Ravi, Advocates**

O R D E R

(Through Virtual Mode)

14.07.2020 Issue Notice on the Respondents.

Mr. Arvind Pandya, learned counsel waives and accepts notice on behalf of all the Respondents.

Respondents may file reply-affidavits within a week. Rejoinder, if any, may be filed within a week thereof.

List the matter 'for Admission (After Notice)' on **30th July, 2020** at 12.00 Noon.

Meanwhile, the operation of the impugned order is stayed. However, it is clarified that the proceedings before the Tribunal shall continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/